

DBS.No.BC.OSMOS.3/33.01.021/2001-02 name=Reference>

Also Refer DBS.CO.BC.No.10/OSMOS/33.01.001/2001-2002 dt 31-01-02

DBS.No.BC.OSMOS.3/33.01.021/2001-02

September 28, 2001

Chairmen,
All Local Area Banks (LABs)

Dear Sir,

Supervisory Reporting System - DSB Returns (First Tranche)

Pursuant to the new supervisory strategy approved by the Board for Financial Supervision, to strengthen the off-site surveillance capability of the Department of Banking Supervision (DBS), a prudential supervisory reporting framework, (DSB Returns) has been designed for preparation by all Local Area Banks for submission to DBS.

The main objectives of this new reporting system is to provide information to DBS on areas of prudential interest for monitoring regulatory compliance. The returns are designed to address the management information needs and strengthen the Management Information Systems (MIS) capabilities within the reporting institutions. It is also intended to help banks in self-regulation by sensitizing their management to prudential concerns of the supervisory authority, besides focussing their attention on asset quality and risk concentrations.

Accordingly, your bank is required to submit following seven returns comprising first tranche of DSB Returns w.e.f the quarter ended June 2001 onwards.

Return Name	Details	Periodicity	Reporting date	Due date for submission
DSB I	Report on Assets, Liabilities & Exposures (ALE)	Quarterly	Last working day of quarters ending March, June, September and December	With in 21 days from the report date.
DSB II	Report on Capital Adequacy (RCA)	- do -	-do-	-do-
DSB III	Report on Operating Results (ROR)	- do -	- do -	- do -
DSB IV	Report on Asset Quality (RAQ)	-do-	-do-	-do-
DSB V	Report on Large Credits (RLC)	-do-	-do-	-do-
DSB VI	Report on Connected Lending (RCL)	-do-	-do-	-do-
DSB VII	Report on Ownership and Control (ROC)	Half Yearly	Last working day of half-years ending March and September	-do-

While the information provided in the DSB Returns would be subject to post-facto verification in on-site inspection by DBS and during external audit of the reporting institution, it would also form the basis in the interregnum for supervisory attention and dialogues with bank management and hence the need for correct and timely reporting. To this end, two senior officials may be designated who would be responsible for the correct compilation and timely submission of these returns and who would be fully responsible for the information furnished therein. The returns are to be correctly compiled and submitted in proper time. In this connection, it may please be noted that these returns are called for in exercise of powers vested with the Reserve Bank of India under section 27(2) of the BR Act, 1949 and banks should take adequate care to submit the returns correctly compiled and in proper time. A set of blank DSB forms along with Guidance Note on the forms is forwarded herewith to familiarize LABs with the return formats and to enable reporting institutions to put in place proper management information system for collecting the data required to fill up these returns.

A DSB input module has been developed for preparation of returns by LABs. In order to familiarize LABs with this software package as also to facilitate smooth operationalisation of the off-site reporting system, DBS proposes to conduct a workshop within next 2-3 weeks at Mumbai. Formal letters seeking nominations for the workshop would be issued shortly. Meanwhile, you may please identify two suitable officials of your bank, with basic knowledge of PC application for participating in the aforesaid workshop on the OSMOS input module which will be used for preparation of the returns.

The software application package will be sent to you immediately after the workshop. Incidentally, the package presumes the availability of computer with the software and hardware configuration detailed in Annexure I. You may therefore ensure that the same is available in your bank, so that the input module to be sent by us, would be put to use immediately.

In case any clarification is required in respect of the DSB Returns, the Authorised Reporting Officials may contact Department of Banking Supervision, Central Office, 3rd Floor, Centre 1, World Trade Centre, Cuffe Parade, Colaba, Mumbai - 400 005 at 22-2150721 or through e-mail at osmos@rbi.org.in

6/1/2017

KMT by ALPHA PLUS

Yours faithfully,

Sd/-

(P. V. Subba Rao)
Chief General Manager